


NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	TP No.120/HDB/2016
COMPANY PETITION/APPLICATION NO.	CP No.56/2014
NAME OF THE COMPANY	Rytumitra Cold Storage Pvt Ltd.
NAME OF THE PETITIONER(S)	Thullur Srinivas Rao & Others
NAME OF THE RESPONDENT(S)	Rytumitra Cold Storage Pvt Ltd. & Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Bhupesh o/o. R. Raghurandan Rao	Advocate	9966622805	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram	PCS RI-R5	9849056652	

ORDER

Heard Mr.G.Bhupesh Learned Counsel for the Petitioner, and Mr. S.Chidambaram, learned Counsel for the Respondent.

The Learned Counsel for the Petitioner submits the issue in question is under settlement, the Learned Counsel is directed to submit Settlement proposals by next of date of hearing.

Post the case on 21.02.2018.



Member (T)



Member (J)